

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/302(KB)2022
COMP.APPL/93(KB)2022,
COMP.APPL/57(KB)2023,
IA(COMPANIES.ACT)/136(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	SUDHA BAGRODIA HUF VS KAILASHPATI VINIMAY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Souvik Mazumdar, Adv.] For the Petitioner

Mr. Mrigank Kejriwal, Adv.] For the Respondent Nos.1, 4 and 5

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30th August, 2024**.

**Anamitra Pal
Court Officer**